

(2) it is necessary in the interests of education in this country;

(3) to conserve foreign exchange; and

(4) to discourage individuals making direct approaches in countries abroad soliciting invitations which might have undesirable implications from the national point of view.

3. It has also been prescribed that foreign nationals coming to India for research work or for a programme of study other than a regular course prescribed by an Indian university or a recognised institution, should obtain prior permission of Government of India. This procedure was prescribed to ensure that such visits are in connection with programmes which are academically feasible and that they do not involve any security or sensitivity aspect.

(b) and (c). The required figures are not readily available. The entire matter is under review.

Percentage of Government employees having accommodation facilities in Delhi

*219. SHRI GANGADHAR APPA BURANDE:
SHRI SAMAR MUKHERJEE:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the percentage of Government employees in Delhi who have got accommodation facilities; and

(b) how the Government is going to tackle the problem?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 41.2 per cent of Government employees eligible for general pool accommodation in Delhi, have been provided,

(b) Government proposes to use the resources available in future for the construction of more quarters by reducing the size of quarters to be built for each class of employee, except the lower paid classes. Thus for each lakh of rupees to be spent on staff quarters, more quarters will be built than under the present standards.

Schemes for protection from floods, drought etc.

*220. SHRI RAMANAND TIWARY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Janata Party in their election manifesto had declared that Government would evolve a national policy for proper utilization of water and that a coordinated scheme for protection from floods, drought and other natural calamities would also be formulated;

(b) whether Government propose to take some concrete steps in this direction in the near future;

(c) if so, the Scheme proposed to be formulated for States like Bihar which are always affected by floods and drought; and

(d) how the expenditure involved in such schemes is proposed to be shared by the Centre and States and what will be the set up of administration for the implementation of such schemes?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Janata Party in their Election Manifesto have emphasised the need for a national water policy and integrated development of water-sheds, to provide protection from floods and erosion and to utilise the available water potential for multi-purpose benefits.

(b) and (c). Irrigation and Flood Control are State subjects and the